

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF WHITEFIELD SPINTEX
(INDIA) PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Whitefield Spintex (India) Private Limited
2.	Date of incorporation of corporate debtor	06/09/2013
3.	Authority under which corporate debtor is incorporated / registered	ROC Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17290GJ2013PTC076737
5.	Address of the registered office and principal office (if any) of corporate debtor	Block No 661, 2 Takshashila Society, Rajkot – 360001.
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 26 th July, 2022 Date of Receipt: 28 th July, 2022
7.	Estimated date of closure of insolvency resolution process	22 nd January, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Chetan B. Patel (IBBI/IPA-002/IP-N-00819/2019-20/12561)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: - 301, Akshar Stadia, Opp. Symphony House, Behind Armieda Cosmetic Center, Bodakdev, Ahmedabad 380 059, Gujarat Email:- chetanpatelcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: - 301, Akshar Stadia, Opp. Symphony House, Behind Armieda Cosmetic Center, Bodakdev, Ahmedabad 380 059, Gujarat Email:- chetanpatelcs@gmail.com
11.	Last date for submission of claims	11 th August, 2022
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: NA	www.ibbi.gov.in
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Whitefield Spintex (India) Private Limited on 26th July, 2022

The creditors of Whitefield Spintex (India) Private Limited, are hereby called upon to submit their claims with proof on or before 11th August, 2022 to the interim resolution professional at the address mentioned against entry No. 8.

The claims shall be submitted in Form B, C, CA, D, E and F in terms of Regulation 7, 8, 8A, 9, 9A of the (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the Operational Creditor, Financial Creditor, Financial Creditors in a class, Workmen and Employees, Authorized Representative of Workmen and Employees and Claims by other Creditors as the case may be. The aforesaid regulation and relevant forms are available on the website of www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

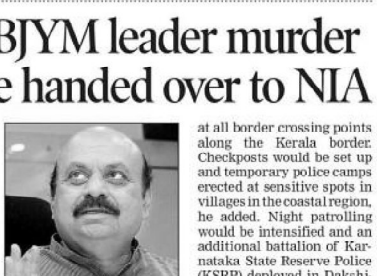
Place : Ahmedabad
Date : 29th July, 2022



Mr. Chetan B. Patel
(IRP)

New Delhi: Delhi minister Satyendar Jain and his associates "utilised" hawala funds to purchase agricultural lands in and around Delhi and also to repay loans taken for similar transactions, the Enforcement Directorate has alleged in its recent chargesheet. The chargesheet, filed before a special Prevention of Money Laundering Act (PMLA) court here on July 27 and the court on Friday took its cognisance, the federal agency said in a statement.

The ED has named Satyendar Jain, his wife Pooja Jain and associates Ajit Prasad Jain, Sunil Kumar Jain, Vaibhav Jain and Anshu Jain, and companies Kinchan Developers Pvt. Ltd., Paryas Infotolutions Pvt. Ltd., Mahayan Developers Pvt. Ltd. and J J Ideal Estate Pvt. Ltd. in the chargesheet. Jain, 57, a minister without portfolio in the Aam Aadmi Party (AAP) government, was arrested by the ED on May 30. Jain held health, power and few other charges.



Satyendar Jain

before the probe agency took him into custody. Delhi CM and AAP national convener Arvind Kejriwal had defended his minister say-

Bommai: BIYM leader murder probe to be handed over to NIA

Bengaluru: Karnataka Chief Minister Basavaraj Bommai on Friday said the probe into the murder of a Bharatiya Janata Yuva Morcha worker will be handed over to the National Investigation Agency (NIA). One more person was arrested in connection with the killing of Praveen Nettar in Dakshina Kannada district that happened earlier this week. Earlier, two persons had been apprehended by police in relation to the case on Thursday. Upon getting the complete details regarding the case, the state government will write to the Union Home Ministry requesting for a probe by the NIA. "We have decided to hand over the case to the NIA," since it is an interstate issue (Karnataka-Kerala), we decided to hand over the matter to the NIA," Bommai told reporters here. Nettar's killers had alleg-

edly come to a Kerala registered one to a Kerala registered two-wheeler. The Karnataka police has been in touch with its counterparts in neighbouring Kerala in the aftermath of the killing as both state DGP's spoke to each other. The Chief Minister said Nettar's murder was a planned and organised crime. After a meeting with Director General of Police Praveen Sood and other senior police officials with an eye on beefing up security measures, Bommai said CCTV cameras would be installed

at all border crossing points along the Kerala border. Checkposts would be set up and temporary police camps erected at sensitive spots in villages in the coastal region, he added. Night patrolling would be intensified and an additional battalion of Karnataka State Reserve Police (KSRP) deployed in Dakshina Kannada district, Bommai further said. Regarding the killing of a youth outside a textile shop in Suratkhel, the Chief Minister said the investigation into the murder would be intensified and the culprits nabbed soon. Special teams should be constituted to crack the case, he said, adding that peace meetings would be held with religious leaders in the district level. Mohammad Fazil, a native of Suratkhel, was murdered by four unknown assailants outside the shop on Thursday night.

SC bars BJD MLA from visiting constituency

New Delhi: The Supreme Court has imposed stringent conditions while granting bail to Biju Janata Dal MLA Prasant Kumar Jagdev in a road rage case, barring him from addressing any public rally and visiting his assembly constituency in Odisha without the permission of the district collector. A bench of justices Hemant Gupta and Vikram Nath noted the BJD MLA drove a car into a

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RELEVANT PARTICULARS	
1. Name of Corporate Debtor	WHITEFIELD SPINTEX (INDIA) PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	06/09/2013
3. Authority under which Corporate Debtor is incorporated / registered	RCC Gujarat
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U12790GJ2013PTC076737
5. Address of the registered office and principal office (if any) of Corporate Debtor	Block No. 651, 2 Takshashila Society, Rajkot - 360001.
6. Insolvency commencement date in respect of Corporate Debtor	Date of Order: 26th July, 2022 Date of Receipt: 26th July, 2022
7. Estimated date of closure of insolvency resolution process	22nd January, 2023
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Chetan B. Patel Reg. No.: IBBI/IPA-002/IPA-008/19/2019/20/12561
9. Address & email of the interim resolution professional, as registered with the board	Address: 301, Akshar Stadia, Opp. Symphony House, Behind Ahmedabad Cosmetic Center, Bodkivadi, Ahmedabad 380 059, Gujarat. Email: chetanpatel3@gmail.com
10. Address and e-mail to be used for correspondence with the interim Resolution Professional	Address: 301, Akshar Stadia, Opp. Symphony House, Behind Ahmedabad Cosmetic Center, Bodkivadi, Ahmedabad 380 059, Gujarat. Email: chetanpatel3@gmail.com
11. Last date for submission of claims	11th August, 2022
12. Classes of credits, if any, under clause (b) of sub-section (3) of section 21, ascertained by the Interim Resolution Professional	NA
13. Names of authorized representatives identified to act as authorized representatives of creditors in class(es)	NA
14. (a) Relevant forms available at (b) Details of authorized representatives are available at	(a) Website: https://ibbi.gov.in/home/downloads (b) Website: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Whitefield Spintex (India) Private Limited on 26th July, 2022. The creditors of Whitefield Spintex (India) Private Limited, as hereby called upon to submit their claims with proof or before 11th August, 2022 to the interim resolution professional at the address mentioned hereinabove.

"Considering the entire facts and circumstances of the case, it is appropriate to allow the present appeal and direct the applicant to be released on bail, subject to the following conditions: He shall not visit the Chilika constituency for a period of one year without taking permission from the Collector of the District," the bench said in its July 25 order. It said even within this period of one year, the MLA shall not address any public rally or political campaign of more than five persons. The bench said to ensure that the MLA does not "influence any witness directly or indirectly," the trial court is at liberty to impose any other conditions of bail.

Two hybrid terrorists held in J&K

Srinagar: Security forces on Friday arrested two hybrid militants of Lashkar-e-Taiba (LeT) outfit in Kupwara district of Jammu and Kashmir and recovered arms and ammunition from their possession, police said. Two hybrid terrorists identified as Talib Ahmad Sheikh and Laderwan, Kupwara and Shamoan Ahmad of Kawadi Laderwan, Kupwara were arrested by police and affiliated with LeT outfit. Four pistols, eight pistol

Vistaar Financial Services Private Limited

Registered Office at Plot No. 5866-23, 22nd Cross, 29th Main, BTM Layout Stage 2, Bengaluru - 560076
Branch Office: Vistaar Financial Services Pvt Ltd 310, Manek Center, 3rd Floor, Opp. New Square Building, Near Amber Cinema, PM Mangalagauri, 361001

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

The Secured Assets will be sold on "As is where is," and "Whatever there is" basis on 13th September 2022 through E-Auction. Its hereby informed to General public that we are going to conduct public through E-Auction platform provided at the website: <https://sarfaeis.auctiontgnr.net>

Name of borrower, co-borrower, Mortgagee	2. Account No	A) Demand Notice Date- B) Possession date C) Outstanding Balance as per Demand Notice	1. Reserve Price, 2. Earnest Money Deposit (EMD) 3. Bid Increment	1. Date and Time of E-Auction 2. Last Date of Submission EMD	1. Date and Time of E-Auction 2. Last Date of Submission EMD
1. Kishorbal Rameshbhai Thakur, Mira Kishorbal Thakur, Avinash Kishorbal Thakur and Abhishek Kishorbal Thakur	2. Account No 01325BML00639	A) Demand Notice Date- 22-03-2022 B) Possession Date- 24-06-2022 C) Outstanding Balance as per Demand Notice: Rs. 20,01,639/- along with future interest and other charges etc till actual payment	Reserve Price Rs: 2,50,000 Earnest Money Deposit (EMD) Rs: 21,50,000/- Bid Increment: Amount: 10000/-	Date and Time of E-Auction: 13th September 2022 at 11:30 am to 12:30 AM (with unlimited extension of 5 min each)	Date and Time of E-Auction: 09th September 2022, 07th September 2022 between 11:00 AM to 4:00 PM

ing a "hardcore, honest and patriot" person who was "being framed in a 'false case'" and hoped he will come out clean after the ED probe. The ED had also arrested Vaibhav Jain and Anshu Jain, and they, too, are in judicial custody along with Jain's minister. The probe founder, the ED said, that "during 2015-16, Satyendar Jain was a public servant and the above mentioned four companies (beneficially owned and controlled by him) received accommodation entries (hawa-

Cholamandalam Investment and Finance Company Limited

Corporate Office: 1st Floor, Survey No. 2, N.S. 2, Bose Road, Corridor-2

DEMAND NOTICE UNDER SECTION 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002

Name of Borrower(s) & Address		Secured Assets		Date of Loan		Date of Demand Notice		Outstanding Amount		NPA Date	
1. Santilal Odhavibhai Lakhani, Block No 206, Param 2 Apartment, Siddhivinayak Society, Jodhpura, Gujarat-362001 (2) Chintan Santilal Lakhani, Block No 206, Param 2 Apartment, Siddhivinayak Society, Jodhpura, Gujarat-362001 (3) Vinodray Odhavibhai Lakhani, Block No 205, Param 2 Apartment, Siddhivinayak Society, Jodhpura, Gujarat-362001 (4) Vishal Vinubhai Lakhani, Block No 205, Param 2 Apartment, Siddhivinayak Society, Jodhpura, Gujarat-362001 (5) Bhurshukar Odhavibhai Lakhani, Geeta Bhawan, Navapura, Jodhpura, Gujarat-362001 (6) Eshwar Prasad Lakhani, Block No 205, Param 2 Apartment, Siddhivinayak Society, Jodhpura, Gujarat-362001 (7) Patel Restaurant and Dining Hall 201 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000		Schedule - A Property No. 1 Owned by Shantilal Odhavibhai Lakhani All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Property of Mahabubha Takya Jodhpura Trust, South: Property of Ajanta Hotel and Jodhpura Trust, West: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 2 Owned by Vinodray Odhavibhai Lakhani All the part and parcel of the a shop built up-area sq. mts. 67-42 on the 2nd floor of 'Param 2' constructed on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 3 Owned by Vinodray Odhavibhai Lakhani All the part and parcel of the a shop built up-area sq. mts. 47 on the 2nd floor of 'Param 2' constructed on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 4 Owned by Vishal Vinubhai Lakhani All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 5 Owned by Bhurshukar Odhavibhai Lakhani All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 6 Owned by Eshwar Prasad Lakhani All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 7 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 8 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 9 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 10 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 11 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 12 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 13 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 14 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 15 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 16 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 17 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 18 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 19 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 20 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 21 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 22 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 23 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 24 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 25 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 26 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura within the limits of Jodhpura Municipal Corporation and bounded as under: East: Property of Mahabubha Takya Jodhpura Trust, South: Public Road, North: Plot No. 43, West: Road, North: Plot No. 53, South: S.No. 571, Schedule - A Property No. 27 Owned by Patel Restaurant & Dining Hall All the part and parcel of the a shop built up-area sq. mts. 18-59 on the ground floor of a building named Ajanta Hotel construction on land of survey block no. 16, city survey no. 607 situated at Kalyana Chowk, Jodhpura									